

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 495 /Confdl./2018 Bilaspur, dated the 16 ⁰³ /~~01~~ /2018
II-15-2/2005 (Pt. III)

Copy of Order F. Nos. 2588 & 2590/1054/XXI-B/C.G./18 dated 15.03.2018 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur forwarded to:-

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

Contd...2/-

(2)


- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
- i. Shri Arvind Kumar Sinha, III Additional Principal Judge, Family Court, Durg *for information and compliance. He is directed to take charge at his new place of posting on or before 31.03.2018 and send his handing and taking over charge reports forthwith. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.*
- ii. Shri Yashwant Wasnikar, V Additional District & Sessions Judge, Bilaspur,
- iii. Shri Nirajan Lal Chauhan, III Additional District & Sessions Judge, Jagdalpur
- for information and compliance. He is directed to take charge at his new place of posting on or before 31.03.2018.*
- (18) District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (20) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.

~

Contd...3/-

(3)

- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Deputy Registrar (Accounts & Pay Bill/ Writ/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL
१६ ३ २०१२

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.)

ORDER

Raipur, dated 15.03.2018

F. No. 2588/1054/XXI-B/C.G./18. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 184/II-15-02/2005(Pt.III) II-02-16/2001(Pt.III) II-02/101/2001/ Confdl./2018 Bilaspur, dated 14th March, 2018, withdrawing the services of the following member of Higher Judicial Service specified in column (2) of the Schedule below, appoints them as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assume charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Yaswant Wasnikar, V Additional District & Sessions Judge, Bilaspur	I Additional Principal Judge, Family Court, Durg
2	Shri Niranjana Lal Chauhan, III Additional District & Sessions Judge, Jagdalpur	III Additional Principal Judge, Family Court, Durg

**By order and in the name of the
Governor of Chhattisgarh,**

(Ravishankar Sharma)

Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. **2589**/1054/XXI-B/C.G./18 Naya Raipur, dated 15.03.2018

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 184 /II-15-02/2005(Pt.III) II-02-16/2001(Pt.III) II-02/101/2001/Confdl./2018 Bilaspur, dated 14th March, 2018,
2. Accountant General, Chhattisgarh, Raipur
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,

Contd.....02..

AR (Conf)
15.3.2018
(R4)

//02//

4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
5. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

15/2/8

(Vijay Kumar Hota)

Additional Secretary

Government of Chhattisgarh

o Law & Legislative Affairs Department

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

//ORDER//

Naya Raipur, dated 15 .03.2018

F. No. 2590/1054/XXI-B/C.G./18. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 184 /II-15-02/2005(Pt.III) II-02-16/2001(Pt.III) II-02/101/2001/Confdl./2018 Bilaspur, dated 14th March, 2018, appoints the following member of Higher Judicial Service specified in column (2) of the Schedule below to the post as mentioned in column (3) of the Schedule, from the date he assumes charge of the office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Arvind Kumar Sinha, III Additional Principal Judge, Family Court Durg	II Additional Principal Judge, Family Court, Raipur

**By order and in the name of the
Governor of Chhattisgarh,**

↓
(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No.2591/1054/XXI-B/C.G./18. Naya Raipur, dated 15.03.2018

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 184 /II-15-02/2005(Pt.III) II-02-16/2001(Pt.III) II-02/101/2001/Confdl./2018 Bilaspur, dated 14th March, 2018,
2. Accountant General, Chhattisgarh, Raipur,
3. Private Secretary to Hon'ble ^{Chief} Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,

Contd.....

AR (ConF)
2
15.3.2018
K9

//02//

4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
5. Shri Arvind Kumar Sinha, III Additional Principal Judge, Family Court Durg, for information and necessary action.
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
for information and necessary action.

15/2/18
(Vijay Kumar Hota)

Additional Secretary

Government of Chhattisgarh

↳ Law and Legislative Affairs Department